

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2464

ANSWERED ON:08.12.2006

SEALING IN DELHI

Nayak Smt. Archana;Patil Shri Balasaheb Vikhe;Singh Shri Sitaram;Yadav Shri Parasnath

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

:

- (a) The total loss of public property suffered during the bandhs observed in protest against the sealing in Delhi during the last few months ;
- (b) The number of shops and commercial establishments sealed during 2006, so far ;
- (c) Whether thousands of businessmen rendered jobless due to sealing; and
- (d) If so, the measures taken by the Government for their rehabilitation ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

- (a) : Certain reports have been received of damage to public property mainly by stone pelting and burning of DTC buses during bandhs observed by traders in Delhi during September-November this year. The total loss of public property has not been computed in detail by this Ministry. Municipal Corporation of Delhi(MCD) has also reported that no such detail is available with it.
- (b) : MCD has reported that pursuant to the directions of Supreme Court it has sealed about 19,123 premises, till 01.12.2006, out of which a substantial number of premises has been desealed subsequently.
- (c) : MCD has reported that no such detail is available with it.
- (d) No policy has been formulated by the Government in this regard.